

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.**

**NAME OF THE COMPANY:INJECTOPLAST PVT. LTD. & ANR. WITH AUTOPLASTCOMP PVT. LTD.**

**SECTION : 230/232 OF COMPANIES ACT 2013**

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)**

**COUNSEL FOR APPLICANT : SH. RAHUL AGARWAL, ADV.**

**COUNSEL FOR ROC : SH. SHIVENDRA BAHADUR, CGSC.**

**REPRESENTATIVE FOR OL : SH. KULDEEP SINGH, AOL**

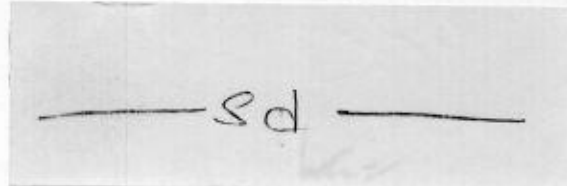
**CP (CAA) NO.04/ALD/2021, CA NO. 253/ALD/2020**

The matter was taken up today through Video Conferencing.

Heard Sh. Shubham Agarwal holding brief of Sh. Rahul Agarwal, Advocate for the Applicant, Sh. Krishna Dev Vyas, Advocate for the ROC and Sh. Kuldeep Singh, AOL for the Official Liquidator.

Perusal of the earlier order of this Court dated 17.03.2021, shows that the notices were issued and affidavit of service has been filed showing that the notices have been effected on the respondents but no reply has been filed till date. Let the same be filed by the next date fixed.

Accordingly, put up in the week commencing 26<sup>th</sup> August, 2021 before Regular Court/through Video conferencing.



**Dated : 15.07.2021**

**JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)**